

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH

Jaipur, this the 19th day of August, 2010

ORIGINAL APPLICATION NO. 386/2010

CORAM

HON'BLE MR. M.L. CHAUHAN, JUDICIAL MEMBER

Arjun Lal son of Shri Madan Lal by caste SC, resident of Near Vikram School, Salasar Road, Sikar, presently appointed as Gramin Dak Sewak Branch Post Master, Kalyani-Shinot-Badi, District Sikar.

.....Applicant

(By Advocate: Mr. P.N. Jatti)

VERSUS

1. Union of India through the Secretary to the Government of India, Department of Post, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Post Master General, Rajasthan Circle, Jaipur.
3. Postmaster General, Western Region, Jodhpur.
4. Superintendent Post Offices, Sikar Division, Jaipur.

.....Respondents

(By Advocate: -----)

ORDER (ORAL)

The grievance of the applicant in this case is that despite the fact that he was given offer of appointment on the post of Gramin Dak Sewak Branch Post Master, Kalyani-Shinot Badi, District Sikar vide letter dated 30.04.2010 (Annexure A/1), he has not been permitted to perform the duties. From the material placed on record, it is also evident that the matter is under consideration before the higher authority in view of the grievance raised by one Shri Sunil Kumar, who has also obtained 58.33 marks in the Matriculation Examination and he was not given offer of appointment on account of SC Certificate.



2. In view these facts, I am of the view that ends of justice will be met if direction is given to respondent no. 3 to decide the issue regarding appointment to the post of Gramin Dak Sewak Branch Post Master, Kalyani-Shinot Badi, District Sikar within a period of one month from the date of receipt of a copy of this order, if not already decided, and the decision so taken shall be conveyed to the applicant. The respondents are directed to proceed with the matter in the light of the decision so taken.

3. With these observations, the OA is disposed of at admission stage with no order as to costs.



(M.L. CHAUHAN)
MEMBER (J)

AHQ